

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 12th January, 2023

No. 33 A : On being relieved of their present assignment, the services of Ms. Kumari Vijaya, Additional District & Sessions Judge, Gaya & Sri Afjal Alam, Additional District & Sessions Judge, Katihar are placed at the disposal of the State Government in the Department of General Administration, Patna on their appointment as Presiding Officer, Special Court (Electricity), Magadh Area, Gaya & Tirhut Area, Muzaffarpur, respectively under Energy Department on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/- Rupesh Deo

Registrar General

Memo No. 2414-2431 / Dated, Patna the 12th January, 2023

Copy forwarded to Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference his department's notification no. 816 & 817 dated 11.01.2023 / Principal Secretary, Energy Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / Chairman-cum-Managing Director, Bihar State Power Holding Co. Ltd., Patna / Managing Director, South Bihar & North Bihar Power Distribution Co. Ltd., Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / I/C Registrar (Administration), Patna High Court, Patna / I/C Registrar (Appointment), Patna High Court, Patna / I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, B.S.L.S.A., Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, J.O.S.R.R., Patna High Court, Patna / S.O. I/C, A.D. (Misc.), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.



Registrar General